

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.240 – IA 453 of 2023  
In  
CP(IB) 562 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Givaudan (India) Pvt Ltd  
V/s  
Captivate Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 05/10/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent :

**ORDER**

**IA 453 of 2023**

None is present for the applicant.

List for further consideration on 11.12.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**